As such I demand that adequate quantity of molasses should be allotted to the state of Orissa to meet the full requirement.

355 Matters Under 'Rule 377

[Translation]

Demand for running the Avadh-Express daily and for Express's Vaishali providing stoppage at Khalilabad in Uttar Pradesh

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad): Mr. Speaker, Sir, there are only two trains available for the journey from New Delhi to Gorakhpur onward in 24 hours. Out of these two trains one train runs daily and the other only for four days in a week. The situation is that many passengers are unable to undertake their journey despite having purchased their tickets. Keeping in view the heavy rush of passengers there, the need to run the Express Awadh-Assam daily expedient. My constituency Khalilabad is an important industrial centre of district Basti where handloom and powerloom cloth come from the entire country for sale and purchase. For long distance journey only one train, i.e. Vaishali Express is available in which seats for reservation are available from Khalilabad, but as this train does not stop at Khalilabad the passengers of Khalilabad have to undertake their journey from Gorakhpur, which is very inconvenient, expensive and time consuming.

Keeping in view the difficulties being experienced by the passengers and Traders there, I request the hon. Minister of Railways to provide a stoppage of the Vaishali Express at Khalilabad so that this problem is solved for ever.

[English]

(iv) Demand for research by Archaeology Department on Jaugada in Ganjam district of Orissa and declaring it a tourist place also

SHRI SOMNATH RATH (Aska): Sir,

Jaugada in Ganjam district of Orissa is a place of great historical importance. The rock edicts of Ashoka bear eloquent testimony to this. Extensive and intensive research on Jaugada can unfold the multifaceted aspects of the glory of those times. No historical study worth the name has been made of the place. The Prime Minister was kind enough to visit the place during his visit to Orissa, and was immensely impressed by the place. incisive exploration of Jaugada can speak volumes about Buddhism for which Ashoka indefatigably worked. The Department of Archaeology of the Government of India should come in a big way to take up research on Jaugada. It should be declared as a place of tourist importance. It should have proper communication facilities to enable the tourists to visit the place. The Department of Culture and the Department of Archaeology Government of India should coordinate with the Government of Orissa and take up the exploration of Jaugada in the national interest.

(Interruptions)

MR. SPEAKER: There is no discussion. There is nothing to raise a point of other...

(Interruptions)\*\*

MR. SPEAKER: Prof. Kurien, I cannot allow State subjects. So simple it is...

(Interruptions)

MR. SPEAKER: No question. Not allowed...

(Interruptions)\*\*

MR. SPEAKER: Why are you shouting unnecessarily? I am not allowing you...

(Interruptions)\*\*

MR. SPEAKER: I know my job, Sir.

(Interruptions)\*\*

<sup>\*\*</sup>Not recorded.

MR. SPEAKER: I know my job. Nothing doing...

(Interruptions)

[Translation]

MR. SPEAKER: You do not agree. He also does not agree. What should I do?

[English]

SHRI T. BASHEER (Chirayinkil): Sir, the Home Minister is ready to make a statement.

MR. SPEAKER: He might be. I have not allowed him...

(Interruptions)\*\*

[Translation]

MR. SPEAKER: What are you doing?

(Interruptions)

(Translation)

MR. SPEAKER: Sometimes you also do not listen. Sometimes he also does not listen.

[English]

I have not all wed any person...

(Interruptions)

[English]

MR. SPEAKER: Only statement under Rule 377 is allowed, nothing else...

(Interruptions)\*\*

[Translation]

(v) Demand for seeking Nepal's cooperation in order to check recurring floods in North Bihar

SHRIMATI MADHUREE SINGH (Purnea): Mr. Speaker, Sir, there is no

need to describe in the House the devastation caused by unprecedented floods last year in North Bihar. Short term measures will not be of much help in checking floods so we should think of long term measures.

Everybody knows that rivers originating at Himalayan ranges in Nepal and flowing in North Bihar bring with them mainly mud and raise the river bed through excessive silting. The level of water in rivers in a big area rises several feet above the level of adjoining land. Construction of dams on rivers further aggravates the problem, because they cannot bear the pressure of surging water and with heavy downpour condition in rural areas becomes worst. The only remedy for this is to seek Nepal's cooperation to control the flow of water in these rivers before they enter North Bihar. This will not only help in controlling floods but also generate hydro-electricity on a large scale in Nepal and India on the one hand and on the other, this will create potential for economic development in Northern India, and other Nepal neighbouring countries.

I would like to request the Government of India to take up this matter with Nepal under the auspices of the SAARC so that a permanent and practical solution of the problem is found.

[English]

(vi) Demand for treating Cargo loaders at the Indira Gandhi International Airport, New Delhi as employees of the I.A.A. of India

SHRI BASUDEB ACHARIA (Bankura): Sir, over 700 men are engaged for handling cargo at the Indira Gandhi International Airport as cargo loaders. Earlier they were working at the Delhi Airport on the same job and in the same capacity for over five years. But till now they are daily wage workers. They are working under a private contractor based in Bombay namely Seahawk Cargo Carriers, who has three sub-contractors at Indira Gandhi

<sup>\*\*</sup> Not recorded.